

गांधी जी के पत्रों का गांधी स्मारक संग्रहालय को दिया जाना

4663. श्री रघुवीर सिंह शास्त्री :  
श्री देवकीनन्दन पाटोदिया :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रत्येक प्रमुख राष्ट्रीय नेताओं के रिश्तेदारों ने गांधी जी से सम्बन्धित पत्र गांधी स्मारक संग्रहालय को देने से मना कर दिया है;

(ख) यदि हां, तो उन नेताओं तथा उनके रिश्तेदारों के नाम क्या हैं; और

(ग) इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० द्वार० बी० राव) : (क) से (ग) - इस मंत्रालय के पास कोई अधिकृत सूचना नहीं है। फिर भी सरकार हिन्दुस्तान टाइम्स (दिल्ली संस्करण) में 24 फरवरी, 1969 को इस सम्बन्ध में छपी रिपोर्ट से अवगत है।

गांधी स्मारक संग्रहालय एक स्वेच्छिक संगठन है, इसलिए इस बारे में कोई समुचित कार्रवाई करने की जिम्मेदारी उसी संगठन की है।

**Explorations and Excavations in  
Village Kapia, District Basti  
U. P.**

4664. SHRI BAL RAJ MADHOK :  
SHRI BENI SHANKER  
SHARMA :  
SHRI RANJIT SINGH :  
SHRI D.C. SHARMA :  
SHRI HARDAYAL DEVGUN :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Archaeological Survey of India carried out explorations and excavations in Village Kapia, Tehsil Khalilabad, District Basti (U. P.); and

(b) whether it is established that Kapia was the ancient city of Kapilvastu ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) No, Sir.

(b) In the absence of any excavation, it cannot be definitely said whether or not Kapia was the ancient city of Kapilvastu.

**Employment of Ministers' Sons and  
Daughters Under Foreign Govern-  
ment and Embassies**

4665. SHRI MADHU LIMAYE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have carried out any survey as to whether daughters or sons of Ministers of the Central Government are employed in any of the foreign embassies or organisations under the control of foreign embassies;

(b) if so, the names of these Ministers and their sons and daughters;

(c) whether Government consider it proper that the close relatives of Ministers should serve under foreign Governments; and

(d) if not, whether Government would issue instructions to all the Members of the Council of Ministers and direct them to withdraw their sons and daughters from employment under foreign Governments and embassies in India or abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI VIDYA CHARAN SHUKLA ) : (a) No such survey has been made.

(b) Does not arise.

(c) and (d). The general question of adopting appropriate conventions in the matter is under consideration.